- (a) the total amount of money allotted to each State Government by the Government of India for the spread of basic education in 1952-53;
- (b) the names of the States which thave fully utilized the moneygrants made to them during that period; and
- (c) the amount of that allotment which had lapsed?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) A statement is laid on the Table of the House. [See Appendix II, annexure No 64].

(b) and (c). Attention of the hon. Member is invited to my reply to unstarred Question No. 93 asked on the 5th August, 1953. The relevant information has been called for from the States and will be furnished later

LAND SETTLEMENT IN TRIPURA

- 246. Shri Biren Dutt: (a) Will the Minister of States be pleased to state what is the number of land dispute cases pending in Tripura?
- (b) Is it a fact that a huge number of such cases are lying in the District Magistrate's Office?
- (c) What steps do Government propose to take to dispose of such cases?

The Minister of Home Affairs and States (Dr. Katju): (a) 83.

- (b) No.
- (c) Does not arise

TRIPURA TEACHERS

247. Shri Biren Dutt: Will the Minister of Education be pleased to state what steps have been taken to implement the demands of non-Government Tripura Teachers' Association in respect of teachers' dearness allowance?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): Necessary information is awaited from the Chief Commissioner, Tripura, and will be laid on the Table of the House when received.

FOREIGN STUDENTS

- 248. Shri Eswara Reddy: (a) Will the Minister of Education be pleased to state how many batches of foreign students visited India during the past one year?
- (b) Which countries did they come from?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) 21.

(b) Afghanistan; Australia; Burma; British East Africa; Canada; Ceylon; France; Indonesia; Iran; Israel; Japan; Malaya; Nepal, Pakistan; Philippines; Sweden; Thailand and U.S.A.

CESSES

- 249. Dr. M. M. Das: Will the Minister of Finance be pleased to state:
- (a) the total number of different cesses imposed and collected by the Central Government;
- (b) the total amount of annual collection of all these cesses;
- (c) how many of these cesses are credited to the Consolidated Fund of India and their total annual amount;
- (d) the number of cesses, the expenditure accounts of which are audited by the Comptroller and Auditor-General of India and their annual amount of collection?

The Deputy Minister of Finance (Shri A. C. Guha): (a) to (d). The required information is given in the two statements attached. [See Appendix II, annexure No. 65]

CIVILIAN DEFENCE ESTABLISHMENTS

- 250. Shri Punnoose: Will the Minister of Defence be pleased to state:
- (a) the total number of civilian defence establishments, manufacturing and otherwise, in India;
- (b) the total number of employees of different categories in these establishments separately;